

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2677  
ANSWERED ON:13.03.2013  
ELECTRIFICATION OF SCHOOLS  
Satpathy Shri Tathagata

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is a provision under the Sarva Shiksha Abhiyan (SSA) to provide electricity to schools;
- (b) if so, the details of the funds allocated for electrification of schools during the last three years;
- (c) the number of schools which have been electrified so far as a result thereof, State-wise;
- (d) whether the Government plans to make electrification of schools mandatory under SSA in the coming years and if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (e) The provision of electricity in schools is the responsibility of the State Government / Union Territory Administrations concerned. Electricity connections to schools are provided in convergence with the schemes of the Ministry of Power by State governments. Under the Sarva Shiksha Abhiyan (SSA) the sanction of buildings for new schools includes internal electrification costs, as per State Government norms. The SSA has also provided funds for the internal electrification in existing schools, where justified.